

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	New IA (IBC)/1422/2024, New IA (IBC)/1423/2024, New IA (IBC)/1415/2024, IA (IBC)/1591/2023, IA (IBC)/948/2024, IA (IBC)/949/2024, New IA (IBC)/1200/2024, New IA (IBC)/1201/2024 in CP(IB) No.458/7/HDB/2018
<b>NAME OF THE COMPANY</b>	Konaseema Gas Power Ltd
<b>NAME OF THE PETITIONER(S)</b>	IDBI Bank Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Konaseema Gas Power Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC)/1422/2024 and IA (IBC)/1423/2024**

**Present:** Ld. Counsel Mr. Swapnil Newaskar for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Mr. Sai Ramesh Kanuparthi, Liquidator.

For filing counter, **matter is adjourned to 02.08.2024.**

**IA (IBC)/1415/2024**

**Present:** Ld. Counsel Mr. VVSN Raju along with Mr. Sai Ramesh Kanuparthi, Liquidator.

Ld. Counsel Mr. Raja Shekar Rao Salvaji for the Respondent No.8.

For filing counter, **matter is adjourned to 02.08.2024.**

**Contd..**

(2)

**IA (IBC)/1591/2023**

**Present:** Ld. Counsel Mr. VVSN Raju along with Mr. Sai Ramesh Kanuparthi,  
Liquidator.

**Matter is adjourned to 02.08.2024.**

**IA (IBC)/948/2024, IA (IBC)/949/2024, IA (IBC)/1200/2024 and  
IA (IBC)/1201/2024**

**Present:** Ld. Counsel Mr. Swapnil Newaskar for the Applicant.  
Ld. Counsel Mr. VVSN Raju for the Respondent.  
Mr. Sai Ramesh Kanuparthi, Liquidator.

**Heard. Reserved for orders.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**